## NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

## COURT-III

Appeal No.54/252/ND/2018

| IN THE MATTER OF | IN | THE | MAT | TER | OF |
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Vermillion Pharmaceuticals (P) Ltd.

.. PETITIONER

SECTION:

**Under Section 252** 

Order delivered on 22.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondents

For the Intervener

**ORDER** 

None appears for the petitioner. Let the matter be posted for the appearance of the petitioner on 08.2.2018, failing which, the petition will be dismissed for non-prosecution.

List on 08.2.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 22.1.2018